

S.L. No. 61

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
MISCELLANEOUS APPLICATION NO. 28/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 186/2024/EZ



In The Matter of

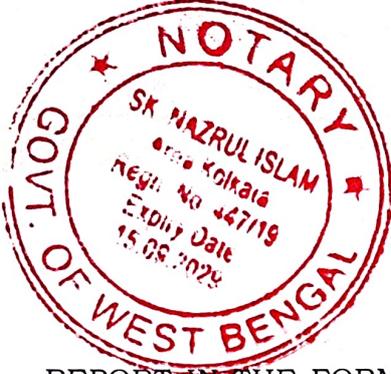
Sabir Khan

... Applicant

Versus

State of West Bengal

... Respondent



REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT  
NUMBER 02, DISTRICT MAGISTRATE & COLLECTOR, SOUTH 24 PARGANAS  
DISTRICT.

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3.	Photocopy of the report dated 27.02.2026 vide memo no. 700/SDO(S)/2026 written by Sub Divisional Officer, Alipore Sadar to the District Magistrate & Collector, South 24 Parganas has been annexed and marked as	'B'	9-14
4.	Photocopy of the letter vide memo no. 49/9496/NGT/24 dated 26.12.2025 written by the District Magistrate, South 24 Parganas to the Superintendent of Police, Diamond Harbour Police District has been annexed and marked as	'C'	15

11 MAR 2026

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5.	Photocopy of the report dated 09.03.2026 vide memo no. 71/DEB/DDH PD, sent by Superintendent of Police, Diamond Harbour Police District to the District Magistrate & Collector, South 24 Parganas has been annexed and marked as	'D'	16-17
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Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

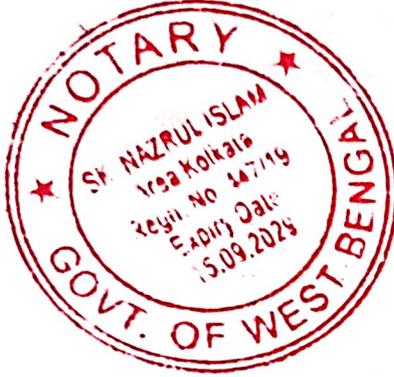
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534.





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
MISCELLANEOUS APPLICATION NO. 28/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 186/2024/EZ



In The Matter of

Sabir Khan

... Applicant

Versus

State of West Bengal

... Respondents

REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 02, DISTRICT MAGISTRATE & COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

I, Sri Saddam Navas, S/o Badarudeen M, aged about 36 years, by faith-Muslim, by occupation-service, presently posted as Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer (D. L. & L. R. O), South (24) Parganas, having officat New Treasury Building (8<sup>th</sup>& 9<sup>th</sup> floor), Alipore, Kolkata: 700027, do hereby solemnly affirm and declare as follows:-

1. That I am presently posted as Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer (D. L. & L. R. O), South (24) Parganas, and I have been duly authorized by the District Magistrate & Collector, district South (24) Parganas and herein, to affirm this affidavit.
2. That the Hon'ble National Green Tribunal, Eastern Zone Bench, vide Solemn Order dated 22.12.2025 had directed Respondent no. 2 i.e. the District Magistrate and Collector, South 24 Parganas to file the submit

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further report regarding present status of the water-body along with Pen drive containing video recordings of the present status of the water-body.

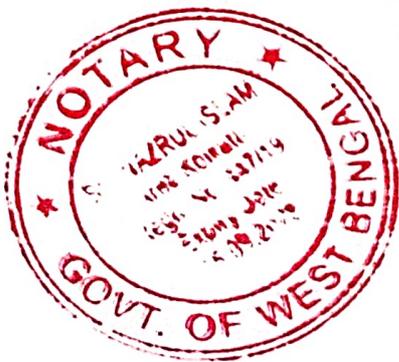
3. That the Hon'ble National Green Tribunal, Eastern Zone Bench, has further directed the District Magistrate, South 24 Parganas to look into the allegations made by the applicant regarding intimidation of the applicant and his wife and also to mention in the report about the threat perception to safety of the applicant and his wife, regarding the same.

4. That in compliance and obedience to the said solemn Order the District Magistrate, South 24 Parganas, vide letter being memo no. 49/9497(2)/NGT/24 dated 26.12.2025, has informed and requested the Sub Divisional Officer, Alipore Sadar to comply the solemn order of Hon'ble Tribunal dated 22.01.2025, that present condition of the water-body in question should be documented by video recording and be submitted through Pen Drive.

Photocopy of the letter vide memo no. 49/9497(2)/NGT/24 dated 26.12.2025, written by the District Magistrate, South (24) Parganas to the Sub Divisional Officer, Alipore Sadar has been annexed and marked with the letter 'A'.

5. That the Sub Divisional Officer, Alipore Sadar has submitted a letter as response to the aforementioned letter to the District Magistrate & Collector, South (24) Parganas being memo no. 700/SDO(S)/2026 dated 27.02.2026, in which he has submitted that,

- 1) The water-body with an area of 0.17 acre (as per Computerized Land Record) is not filled with garbage or waste material as alleged by the applicant.
- 2) The land around the water-body is also free from any garbage or waste material except few water hyacinth floating over the water, which are being used for pisciculture.





- 3) The video recording of the water-body has been done as per the direction of Hon'ble National Green Tribunal and it has been stored in a Pen Drive as directed.

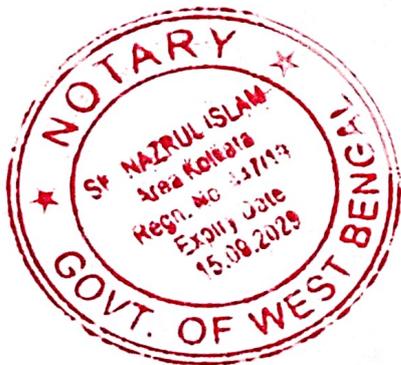
Photocopy of the Report dated 27.02.2026 submitted by the Sub Divisional Officer, Alipore Sadar to the District Magistrate & Collector, South (24) Parganas has been annexed and marked with the letter 'B'.

6. That in compliance and obedience to the said solemn Order the District Magistrate, South (24) Parganas, vide letter being memo no. 49/9496/NGT/24 dated 26.12.2025, has informed and requested the Superintendent of Police, Diamond Harbour Police District to comply the solemn order of Hon'ble Tribunal dated 22.01.2025, regarding intimidation of the applicant and his wife and also to mention in the report about the threat perception to safety of the applicant and his wife.

Photocopy of the letter vide memo no. 49/9496/NGT/24 dated 26.12.2025 written by the District Magistrate, South 24 Parganas to the Superintendent of Police, Diamond Harbour Police District has been annexed and marked with the letter 'C'.

7. That the Superintendent of Police, Diamond Harbour Police District, submits a report as a response to the aforementioned letter to the District Magistrate & Collector, South 24 Parganas being memo no. 71/DEB/DDH PD dated 09.03.2026, in which he has submitted that,

- 1) The Inspector in Charge of Rabindranagar P.S has been informed regarding the issue.
- 2) The Inspector in Charge of Rabindranagar P.S has sent an officer to inspect the allegation of the applicant regarding violation of court order by the some alleged person of same locality.
- 3) The Police team has done physical enquiry in the presence of local people which revealed that no change of status of that water-body have been made recently by anybody.



- 4) The alleged persons have a past record of doing notorious deeds in the locality.
- 5) The enquiry officer has submitted prosecution vide Rabindranagar P.S. NCR no. 133/26 dated 19.02.2026 u/s 126 of BNSS to maintain peace and tranquillity in the area. The GDE no. 1018 of 19.02.2026 has been referred to.
- 6) No criminal intimidations have been reported after the prosecution was submitted and there is no threat perception to the petitioner as of now.
- 7) The concerned P.S is keeping strict vigil on that area.

Photocopy of the report dated 09.03.2026 vide memo no. 71/DEB/DDH PD, sent by Superintendent of Police, Diamond Harbour Police District to the District Magistrate & Collector, South 24 Parganas has been annexed and marked with the letter 'D'.

8. That it is humbly submitted that the Solemn Order of the Hon'ble Tribunal has been complied.
9. That the statements made in the above paragraphs are true to my knowledge and belief and as per records available in the office.
10. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

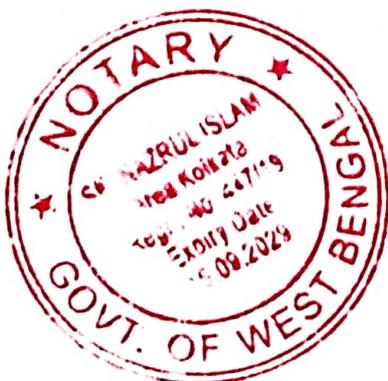
Identified by me

*Sibojyoti Chakrobarti*  
Advocate 11.03.2026

For The State of West Bengal

*Saddam Duxy*  
Deponent

Additional District Magistrate and  
District Land & Land Reforms Officer  
South 24 Parganas, Alipore



Solemnly Affirmed and  
Declared before me on the  
Identification of the Advocate

*SK Nazrul Islam*  
Notary

SK Nazrul Islam  
Notary, Govt. of W.B.  
Govt. No. 447/19  
City Civil Court, Calcutta

11 MAR 2026



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### VERIFICATION

Verified at Kolkata by the deponent above named on this the <sup>11<sup>th</sup></sup> day of March, 2026 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 7, are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

*Sibajyoti Chakrabarti*

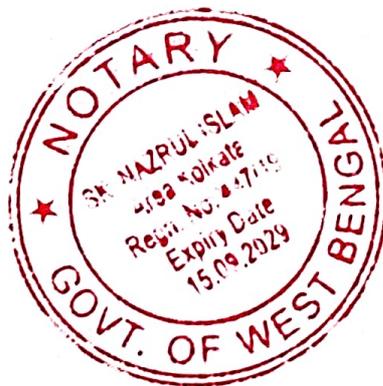
Advocate

For The State of West Bengal

11-03-2026.

*Saddam Dava*  
Deponent

Additional District Magistrate and  
District Land & Land Reforms Officer  
South 24 Parganas, Alipore





OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH 24 PARGANAS



Office: 12, Biplabi Kanai Bhattacharya Sarani, Allpore, Kolkata – 700027  
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871  
Email: dm.s24pgs@gmail.com, dm-all@nic.in

Memo No. 49/94976/NGT/24

Date: 26.12.25

To,

- 1) The Sub-Divisional Officer,  
Alipore Sadar.
- 2) The Executive Officer,  
Maheshtala Municipality.

Sub: Compliance of the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dtd. 22.12.2025 i.c.w. MA No. 28/2025/EZ in OA No.186/2024/EZ in the matter of Sabir Khan -Vs- State of West Bengal

Enclosed please find herewith the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dtd. 22.12.2025 i.c.w. MA No. 28/2025/EZ in OA No. No.186/2024/EZ in the matter of Sabir Khan -Vs- State of West Bengal, which is self-explanatory.

You are directed to conduct a field enquiry and submit a report regarding present status of the waterbody along with Pen drive containing video recordings of the present status of the waterbody within two(02) weeks without fail.

Encl: As stated above

  
District Magistrate and Collector,  
South 24 Parganas.

Q

Annexure - B 29

Docket No. 1305

OFFICE OF THE  
SUB-DIVISIONAL OFFICER ALIPORE (SADAR),  
SOUTH 24 PARGANAS

Office: New Treasury Building (3<sup>rd</sup> Floor), Alipore, Kolkata - 700027

Phone: 033-24791681, Fax: 033-24399829

Email: [sdoalipore@gmail.com](mailto:sdoalipore@gmail.com)

Conf.	362
Date	27/2/26



Memo. No. 700/SDO(S)/2026

of NGT

Date: 27/02/2026.

To  
The District Magistrate & Collector,  
South 24 Parganas,  
Alipore, Kolkata - 700027.

Handwritten signature



-ADM (LR)  
Handwritten signature

**Sub:** - Submission of Final Field Enquiry Report in compliance of the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata Dated: 22.12.2025 in connection with MA No.28/2025/EZ in OA No.186/2024/EZ in the matter of Sabir Khan Vs State of West Bengal.

**Ref:** - Your Office Memo No. 49/9497(2)/NGT/24, Dated: 26.12.2025.

Sir,

With reference to the above subject and memo, enclosed please find herewith the final field enquiry report conducted by the Executive Officer, Maheshtala Municipality, South 24 Parganas and DM&DC, 3<sup>rd</sup> Officer, on 25.02.2026 attached to this office along with pen drive containing still pictures and videos of the water body and the relevant RoR for your kind perusal and taking necessary action.

Encl: As Stated Above.

Yours faithfully,

Handwritten signature  
27/2/26

Sub-Divisional Officer, Alipore (Sadar)  
South 24 Parganas.  
Sub-Divisional Officer  
Sadar, Alipore  
South 24-Parganas

A. Shukla  
Handwritten signature

To  
**The Sub-Divisional Officer, Alipore (Sadar)**  
**South 24 Parganas,**  
**New Treasury Building, 3<sup>rd</sup> Floor,**  
**Alipore, Kolkata - 700027.**

**Sub:** - Final field enquiry report in compliance of the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata Dated: 22.12.2025 in connection with MA No.28/2025/EZ in OA No.186/2024/EZ in the matter of Sabir Khan Vs State of West Bengal.

**Ref:** - Your Memo. No. 105/SDO(S)/2026, Date: 07/01/2026.

**Sir,**

With reference to the above subject and memo, we the undersigned conducted the final field enquiry of Plot No. 62, Mouza - Makhalthati, J.L. No. 2, P.S. Rabindranagar, in ward no. 5 of Maheshtala Municipality, South 24 Parganas on dated: 25.02.2026 at about 01:00 PM to ascertain the present status of the water body.

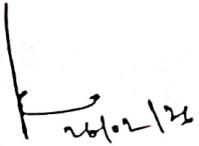
During field enquiry it was found that the water body/pond, having total area 0.17 acre and recorded as "Pukur" as per computerized RoR, has not been filled up with waste and garbage. The afore-mentioned area has been quoted from the said RoR.

Also, no waste and garbage was found around the said water body. Only some scattered water hyacinth were found floating over the surface of the water body, which are being used for pisciculture there in the said water body. The video recording and still pictures taken during field enquiry are being sent in a pen drive along with the copy of the relevant RoR.

The suit plot no. 62 is recorded in 16 nos. of khatian.

This is for your kind information and taking necessary action.

**Yours faithfully,**

  
**Md. Rahmat Ali, DM&DC, 3<sup>rd</sup> Officer**  
**O/o, the Sub-Divisional Officer,**  
**Alipore (Sadar) South 24 Parganas.**

Deputy Magistrate  
&  
Deputy Collector  
Alipore (Sadar) South 24 Pgs

  
**Dibyendu Shekhar Das**  
**Executive Officer, Maheshtala Municipality,**  
**South 24 Parganas**

26/02/26  
**Executive Officer**  
**Maheshtala Municipality**

## Banglarbhumi - বাংলার ভূমি

জেলা: DAKSHIN 24 PARGANA  
 ব্লক: THAKURPUKUR-MESHTALA  
 মৌজা: Makhalthati

(Live Data As On 26/02/2026,14:40:45)

জে.এল নং 2 থানা মেটিয়ারকুজ

দাগ নং	শ্রেণী	জমির মোট পরিমাণ(একর)	দাগের ম্যাপ
62	পুকুর	0.17	<a href="#">Click Here</a>

(উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, এ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

খতিয়ান নং	রায়তের নাম	পিতা/স্বামী	অংশ	অংশ পরিমাণ(একর)	দখলদার	মন্তব্য
69	আছিয়া বিবি . ব্যক্তি	কাছেম মণ্ডল	0.0661	0.01	Nil	Nil
329	আছিয়া মণ্ডল ব্যক্তি	কাছেম	0.0661	0.01	Nil	Nil
533	এছিন মণ্ডল ব্যক্তি	কাছেম	0.1324	0.02	Nil	Nil
610	কুতুবুদ্দিন খাঁ ব্যক্তি	ওসমান গনি	0.0481	0.01	Nil	Nil
945	নাজিমুদ্দিন খাঁ ব্যক্তি	ওসমান গনি	0.0481	0.01	Nil	Nil
961	নাসিমা বেগম . ব্যক্তি	ওসমান গনি	0.0240	0.00	Nil	Nil
985	নূর আকসান বেগম ব্যক্তি	ওসমান গনি	0.0240	0.00	Nil	Nil
1035	নূরজাহান বেগম . ব্যক্তি	ওসমান গনি	0.0240	0.00	Nil	Nil
1170	বসিরুদ্দিন খাঁ ব্যক্তি	ওসমান গনি	0.0481	0.01	Nil	Nil
1240	মহম্মদ আলি মণ্ডল ব্যক্তি	কাছেম	0.1324	0.02	Nil	Nil
1312	মনিরুদ্দিন খাঁ ব্যক্তি	ওসমান গনি	0.0480	0.01	Nil	Nil
1525	মানোয়ারা বেগম ব্যক্তি	ওসমান গনি	0.0240	0.00	Nil	Nil
1616	মেহেরাজদ্দিন খাঁ ব্যক্তি	ওসমান গনি	0.0480	0.01	Nil	Nil
1862	সওকত আলি মণ্ডল ব্যক্তি	কাছেম	0.1324	0.03	Nil	Nil
1946	সাজাহান খাঁ ব্যক্তি	নাদের বক্স খাঁ	0.0588	0.01	Nil	Nil

12

নং	রায়তের নাম	পিতা/স্বামী	অংশ	অংশ পরিমাণ(একর)	দখলদার	মন্তব্য
051	সালেমা বেগম, ব্যক্তি	ওসমান গনি	0.0240	0.01	Nil	Nil
2616	হাসিনা বিবি, ব্যক্তি	ওসমান গনি	0.0515	0.01	Nil	Nil

3

Translate Copy

**BANGLARBHUMI**

DISTRICT- NORTH 24 PARGANAS

BLOCK- THAKURPUKUR- MESHTALA

MOUZA- MAKHALHATI

(Live Date As on 26/02/2026, 14.40.45)

J.L. No. 2, P.S- Metiabruz

Dag No-	Clasification	Total Land (Acre)	Map Click Here
62	Waterbody	0.17	

Details of land

Khatian No.	Name of Farmer	Son of /Husband of	Part	Part in Acre	Occupier	Comment
69	Achiya Bibi Person	Kachem Mondal	0.0661	0.01	Nil	Nil
329	Ambia Mondal Person	Kachem	0.0661	0.01	Nil	Nil
533	Achen Mondal Person	Kachem	0.1324	0.02	Nil	Nil
610	Kutubuddin Khan Person	Osman Goni	0.0481	0.01	Nil	Nil
945	Nazimuddin Khan Person	Osman Goni	0.0481	0.01	Nil	Nil
961	Nasima Begum Person	Osman Goni	0.0240	0.00	Nil	Nil
985	Nur Aksan Begum Person	Osman Goni	0.0240	0.00	Nil	Nil

M

OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH PARGANAS

1035	Nurjahan Begum Person	Osman Goni	0.0240	0.00	Nil	Nil
1170	Bosiruddin Kha Person	Osman Goni	0.0481	0.01	Nil	Nil
1240	Mohammad Ali Mondal Person	Kachem	0.1324	0.02	Nil	Nil
1312	Moniruddin Kha Person	Osman Goni	0.0480	0.01	Nil	Nil
1525	Manawara Begum Person	Osman Goni	0.0240	0.00	Nil	Nil
1616	Meherajuddin Kha Person	Osman Goni	0.0480	0.01	Nil	Nil
1862	Saukat Ali Mondal Person	Kachem	0.1324	0.03	Nil	Nil
1946	Sahajahan Kha Person	Nder Box Kha	0.0588	0.01	Nil	Nil
2051	Salema Begum Person	Osman Goni	0.0240	0.01	Nil	Nil
2616	Hasina Bibi Person	Osman Goni	0.0515	0.01	Nil	Nil

District Magistrate & Collector  
South Parganas

Annexure - C

OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata - 700027  
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871  
Email: dm.s24pgs@gmail.com, dm-all@nic.in



Memo No. 49 | 9496 | NGT/24

Date: 26.12.25

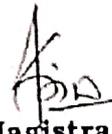
To,  
The Superintendent of Police,  
Diamond Harbour,  
South 24 Parganas.

Sub: Compliance of the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dtd. 22.12.2025 i.c.w. MA No. 28/2025/EZ in OA No.186/2024/EZ in the matter of Sabir Khan -Vs- State of West Bengal

Enclosed please find herewith the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dtd. 22.12.2025 i.c.w. MA No. 28/2025/EZ in OA No.186/2024/EZ in the matter of Sabir Khan -Vs- State of West Bengal, which is self-explanatory.

You are requested to send a report regarding intimidation/ threat given to the applicant and his wife alongwith the threat perception to safety of the applicant and his wife, within two(02) weeks.

Encl: As stated above

  
District Magistrate and Collector,  
South 24 Parganas.

1\*

Annexure - D

OFFICE OF THE  
SUPERINTENDENT OF POLICE  
DISTRICT ENFORCEMENT BRANCH  
DIAMOND HARBOUR POLICE DISTRICT

Memo No. 71 /DEB/DDH PD

Date: 09/03/2026

To  
District Magistrate and Collector,  
South 24 Parganas.  
12,Biplabi Kanai Bhattacharya Sarani,  
Alipore,  
Kolkata-700027

Sub: Compliance Report.

Ref: Your Good office Memo No. 49/9496/NGT/24 dated 26.12.25(.)

Sir,

With reference to the above, sending herewith a copy of the reply regarding MA No.28/2005/EZ in OA No. 186/2024/EZ in the matter of Sabir Khan-VS-The State of West Bengal & Ors. Which is attached herewith for your kind information and perusal (.)

  
09/03/26  
Superintendent of Police, DEB  
Diamond Harbour Police District

Superintendent of Police  
DEB, Diamond Harbour Police District



17

DR/10  
1022  
/26

DL 7/3/26

To  
The Superintendent of Police  
Diamond Harbour Police District.

(Through proper channel)

Ref: Org No. 27/DEB/DDH PD, Dt. 03.01.2026.

Sub: Report regarding above noted reference.

Sir,

With due regards, I would like to report that your good office pleased to direct me to compliance the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated- 22.12.2025 in c/w MA No 28/2025/EZ in OA No 186/2024/EZ in the matter of Sabir Khan Vs- State of West Bengal by the office of District Magistrate & Collector South 24 Parganas vide Memo No- 49,9496-NGT/24, dated- 26.12.25. I have gone through the order and it has been found that the petitioner informed before said Tribunal that "water body is again dumped with solid waste and that he and his wife were also intimidated by concern miscreants".

For the purpose of enquiry myself along with force had been to the PO i.e. ward No 05, PS - Rabindranagar and meet with the Plaintiff as well as local persons who were acquainted with the actual fact. According to locals as well as on the basis of physical verification it came to light that at present there were no changes of nature and character had been found in the pond and it also revealed that the opposite party was desperate and dangerous in nature and previous activities of them were not well at their locality. Hence, enquiry officer ASI Prodip Bachar submitted prosecution vides Rabindranagar PS NCR No- 133/26, Dated- 19.02.26, U/S- 126 BNSS to maintain peace and tranquillity of that area. This refers to Rabindranagar PS GDE. No.1018, Dt.19.02.26.

No criminal intimidation have been reported since after submission of prosecution and there is no threat perception to the petitioner. Police is keeping sharp vigil on that area to avert any untoward incident.

This is for your kind information.

Yours faithfully

DL 7/3/26  
I/C Rabindranagar P.S.  
DDH Police District  
Inspector-in-charge  
Rabindranagar P.S  
DDH Police Dist  
South 24 Pgs.

Forwarded

9/3/26

S.D.P.O Maheshala  
DDH Police District

Office of the SDPO, Maheshala  
Memo No. 869 dt. 09.03.26

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO.  
28/2025/EZ

IN

ORIGINAL APPLICATION NO.  
186/2024/EZ

In The Matter of:

Sabir Khan

... APPLICANT

Versus

The State of West Bengal

... RESPONDENT

REPORT IN THE FORM OF AFFIDAVIT  
ON BEHALF OF DISTRICT MAGISTRATE  
SOUTH (24) PARGANAS, RESPONDENT  
NUMBER 02.



SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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